

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 408/2005
OA 2531/2004

New Delhi, this the 29th day of November, 2005

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

Sher Singh
S/o Shri Anand Singh Chauhan
R/o C-108, Sewa Nagar,
New Delhi – 110 003.

.....Petitioner

(By Advocate Shri D.C. Vohra)

VERSUS

Shri Shyam Saran
Foreign Secretary to
The Govt. of India
Ministry of External Affairs
South Block,
New Delhi – 110 011.

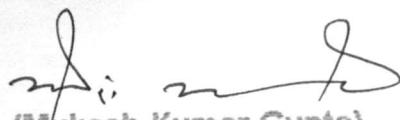
...Respondent/Contemner

(By Advocate Shri Rajinder Nischal)

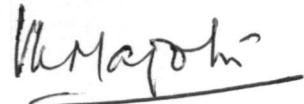
O R D E R (ORAL)

By Shri V.K. Majotra, Vice-Chairman (A):-

Applicant is stated to be satisfied regarding the action taken by the respondents as stated by both sides. As such learned counsel for applicant seeks to withdraw the present CP. Accordingly, CP is dropped and notices to respondents are discharged.



(Mukesh Kumar Gupta)
Member (J)



(V.K. Majotra)
Vice-Chairman (A)

/gkk/